

	WEEKLY STATEMENT FOR DESPATCH OF ORDER			
	EXCISE APPEAL BRANCH			
	CESTAT, NEW DELHI-110066			
	FROM 19.02.2018 To 23.02.2018			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/ME MBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1-2.	E/52156-52157/2015	FO/50155-50156/2018	19/01/2018	21/02/2018
3.	E/50049/2016	FO/50174/2018	19/01/2018	21/02/2018
4.	E/1170/2012	FO/50177/2018	19/01/2018	21/02/2018
5-6.	E/15-16/2007	FO/50178-50179/2018	19/01/2018	21/02/2018
7-11.	E/3246/2006 & E/217- 220/2008	FO/50181-50185/2018	19/01/2018	21/02/2018
12-14.	E/51193-51195/2017	FO/50186-50188/2018	19/01/2018	21/02/2018
15-17.	E/51595/2017 & E/51033/2017 & E/51204/2017	FO/50189-50191/2018	19/01/2018	21/02/2018
18.	E/59090/2013	FO/50198/2018	19/01/2018	21/02/2018
19.	E/1402/2012	FO/50199/2018	19/01/2018	21/02/2018
20.	E/1005/2011	FO/50200/2018	19/01/2018	21/02/2018
21-29.	E/50692/2017 & E/50703-50710/2017	FO/50201-50209/2018	19/01/2018	21/02/2018
30.	E/50666/2017	FO/50210/2018	19/01/2018	21/02/2018
31-35.	E/51246-51249/2017 & E/51399/2017	FO/50211-50215/2018	19/01/2018	21/02/2018
36-39.	E/50293-50296/2017	FO/50216-50219/2018	19/01/2018	21/02/2018
40-47.	E/50771/2017 & E/50946-50952/2017	FO/50220-50227/2018	19/01/2018	21/02/2018
48.	E/2910/2007	FO/50246/2018	22/01/2018	21/02/2018
49-50.	E/53950-53951/2014	FO/50247-50248/2018	22/01/2018	21/02/2018
51.	E/50275/2017	FO/50251/2018	22/01/2018	21/02/2018
52-57.	E/50076-50078/2015 & E/50183-50185/2015	FO/50252-50257/2018	22/01/2018	21/02/2018
58-64.	E/54509/2015 & E/50017-50018/2016 & E/50077-50079/2016 & E/50076/2016	FO/50229-50235/2018	19/01/2018	21/02/2018
65.	E/50379/2017	FO/50258/2018	22/01/2018	21/02/2018
66-69.	E/52943-52946/2015	FO/50259-50262/2018	23/01/2018	21/02/2018
70.	E/51137/2017	FO/50263/2018	22/01/2018	21/02/2018
71.	E/52525/2016	FO/50269/2018	22/01/2018	21/02/2018
72.	E/51315/2017	FO/50270/2018	22/01/2018	21/02/2018
73-78.	E/2349-2354/2008	FO/50272-50277/2018	22/01/2018	21/02/2018
79.	E/50934/2017	FO/50278/2018	22/01/2018	21/02/2018
80.	E/59316/2013	FO/50279/2018	22/01/2018	21/02/2018
81-83.	E/50086-50087/2018 & E/50105/2018	FO/50282-50284/2018	24/01/2018	21/02/2018
84-86.	E/50491-50493/2015	FO/50288-50290/2018	23/01/2018	21/02/2018
87-88.	E/190/2012 & E/56943/2013	FO/50295-50296/2018	24/01/2018	21/02/2018
89-90.	E/50751-50752/2017	FO/50300-50301/2018	23/01/2018	21/02/2018

91.	E/51641/2017	FO/50302/2018	24/01/2018	21/02/2018	
92-93.	E/54371 & 54389/2015	FO/50304-50305/2018	24/01/2018	21/02/2018	
94-97.	E/52781,52803,52846,52847/2014	FO/50307-50310/2018	24/01/2018	21/02/2018	
98.	E/51021/2017	FO/50311/2018	24/01/2018	21/02/2018	
99.	E/50828/2017	FO/50312/2018	24/01/2018	21/02/2018	
100-102.	E/51625-51627/2017	FO/50323-50325/2018	24/01/2018	21/02/2018	
103-104.	E/2185-2186/2008	FO/50353-50354/2018	31/01/2018	21/02/2018	
105.	E/51685/2017	FO/50379/2018	01/02/2018	22/02/2018	
106.	E/54142/2015	FO/50380/2018	01/02/2018	22/02/2018	
107-108.	E/51077-51078/2014	FO/50384-50385/2018	01/02/2018	22/02/2018	
109.	E/51918/2016	FO/50387/2018	01/02/2018	22/02/2018	
110.	E/52951/2014	FO/50390/2018	01/02/2018	22/02/2018	
111.	E/51984/2017	FO/50391/2018	01/02/2018	22/02/2018	
112.	E/51973/2017	FO/50392/2018	01/02/2018	22/02/2018	
113.	E/51839/2014	FO/50394/2018	22/01/2018	21/02/2018	
114-116.	E/52695, 52396-52397/2015	FO/50401-50403/2018	05/02/2018	22/02/2018	
117.	E/704/2012	FO/50404/2018	05/02/2018	22/02/2018	
118-139.	E/947/2012 & E/1008/2012 & E/1183/2012 & E/1200-1202/2012 & E/1213-1215/2012 & E/1222/2012 & E/1232-1233/2012 & E/1242/2012 & E/1246/2012 & E/1253/2012 & E/1299-1301/2012 & E/1446/2012 & E/1629/2012 & E/1644/2012 & E/1651/2012	FO/50414-50435/2018	05/02/2018	22/02/2018	
140.	E/52713/2016	FO/50437/2018	05/02/2018	22/02/2018	
141-144.	E/50211-50212/2016 & E/50225-50226/2016 IN E/ROA/51018-51021/2017	FO/50482-50485/2018	05/02/2018	22/02/2018	
145.	E/3841/2010	FO/50486/2018	05/02/2018	22/02/2018	
146-162.	E/542/2011 & E/525/2011 & E/577-79/2011 & E/648-657/2011 & E/689-690/2011	FO/50465-50481/2018	05/02/2018	22/02/2018	
		MISC ORDER			
1.	E/COD/50969/2017 IN E/51830/2017	MO/50040/2018	24/01/2018	22/02/2018	
2.	E/ROM/51011/2017 IN E/1540/2010	MO/50041/2018	24/01/2018	22/02/2018	
3-5.	E/ROM/50731-50733/2017 IN E/122-124/2017	MO/50042-50044/2018	24/01/2018	22/02/2018	
6.	E/ROM/50841/2017 IN E/1576/2008	MO/50048/2018	25/01/2018	22/02/2018	
7.	E/ROM/50947/2017 IN E/52001/2014	MO/50061/2018	05/02/2018	22/02/2018	

		<u>I.O.ORDER</u>			
1.	E/653,3585/2012 & E/60685,60723/2013	L.O./8-11/2018	30/01/2018	22/02/2018	
				 Asstt. Registrar Excise Branch-DB	
					

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 26.02.2018 To 01.03.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/ME MBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1-5.	E/876 & 2986/2010 & E/59167-59168/2013	FO/50319-50323/2018	15/02/2018	01/03/2018
6-22.	E/52814-52816/2015 & E/52900-52904/2015 E/52908, 53232, 53233,53345,54321/201 5, & 50324-50327/2016	FO/50447-50463/2018	07/02/2018	01/03/2018
23.	E/52468/2016	FO/50488/2017	06/02/2018	01/03/2018
24-40.	E/2903-2911 & 2913- 2915 & 2917-2918 & 2939-2941/2012	FO/50489-50505/2018	06/02/2018	01/03/2018
41-42.	E/51187-51188/2017	FO/50518-50519/2018	06/02/2018	01/03/2018
43.	E/57453/2013	FO/50523/2018	08/02/2018	01/03/2018
44.	E/598/2012	FO/50524/2018	08/02/2018	01/03/2018
45.	E/50303/2014	FO/50526/2018	08/02/2018	01/03/2018
		MISC ORDER		
1.	E/COD/51022/2017 IN E/51904/2017	MO/50032/2018	19/01/2018	01/03/2018
				 Asstt. Registrar Excise Branch-DB

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